

National Company Law Tribunal

Allahabad Bench

CP NO. 5/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: Multiple Build Well Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 560(6) of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	AVNISH KUMAR	Advocate	Petitioner	Avnish Kumar
2.	ANKIT KUMAR SINGH	PCS	Petitioner	Ankit
3.	Krishna Dev Vyas	Adv.	ROC	DR

CP NO.5/2016

Sh. Avnish Kumar, Advocate alongwith Sh. Ankit Kumar Singh, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

The petitioner counsel furnishes a copy of the balance sheet of the company and its statutory return of the relevant year. A copy thereof is provided to the Ld. CGSC for offering his comments within two weeks.

The case is further fixed for argument on 21<sup>st</sup> February, 2018.

— Sd —

Dated:19.01.2018

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

H.P. Chaturvedi,  
Member (Judicial)